INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCH, MUMBAI

Order(s) ready for pronouncement on 03.09.2026

Combination : Shri Amit Shukla, Judicial Member &
Shri Makarand Vasant Mahadeokar, Accountant Member

Sr. no.	ITA No.	Assessee Name	Bench	Date of Hearing	Author	Result
1.	ITA No. 1387/Mum/2026, ITA No. 1388/Mum/2026, ITA No. 1423/Mum/2026, ITA No. 1424/Mum/2026, ITA No. 1763/Mum/2026, ITA No. 2486/Mum/2026, ITA No. 5463/Mum/2026, ITA No. 5546/Mum/2026, ITA No. 6618/Mum/2026, ITA No. 7200/Mum/2026, ITA No. 7687/Mum/2026, ITA No. 7687/Mum/2026, ITA No. 7847/Mum/2026, ITA No. 7848/Mum/2026, ITA No. 7896/Mum/2026, ITA No. 7897/Mum/2026, ITA No. 8196/Mum/2026, ITA No. 8373/Mum/2026, ITA No. 8473/Mum/2026, ITA No. 8474/Mum/2026, ITA No. 8496/Mum/2026, ITA No. 5768/Mum/2026, ITA No. 5903/Mum/2026, ITA No. 5956/Mum/2026, ITA No. 5956/Mum/2026, ITA No. 6025/Mum/2026, ITA No. 6026/Mum/2026, ITA No. 6027/Mum/2026, ITA No. 6160/Mum/2026, ITA No. 6629/Mum/2026, ITA No. 7340/Mum/2026, ITA No. 7759/Mum/2026, ITA No. 7898/Mum/2026, ITA No. 8195/Mum/2026, ITA No. 8472/Mum/2026, ITA No. 8475/Mum/2026, ITA No. 8476/Mum/2026, ITA No. 8477/Mum/2026, ITA No. 8495/Mum/2026	**State Bank of India Ambernath East Br and others**	F	25.08.2026	AM	Allowed

(Ankit Swarnkar)
Private Secretary,
ITAT, Mumbai Bench

IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCH "SMC" MUMBAI

SHRI ANIKESH BANERJEE, HON'BLE JUDICIAL MEMBER
AND
MS. RATNA DASGUPTA, ACCOUNTANT MEMBER

List of orders to be pronounced on 04TH SEPTEMBER, 2026 (Friday)

Sr.No.	ITA Number	Name of Assessee	Date of hearing	Bench	Author
1	2597/M/26	Manjeet Digambar More	01.09.26	SMC	JM
2.	7380/M/26	Deepika Ravindra Dhuri	01.09.2026	SMC	JM

Soumili Das
Soumili Das
PS

Mumbai, Dt :03/09/2026

IN THE INCOME TAX APPELLATE TRIBUNAL MUMBAI BENCHES, MUMBAI

BEFORE SHRI SAKTIJIT DEY, VP AND SHRI G. M. DOSS, AM

Order to be pronounced on 04.09.2026

Sr. No.	I.T.A. Nos.	Name of the Assessee	Date of Hearing	Bench	Author
1	6862/Mum/2026	B.C. Batliwalla Agiary Trust, Mumbai	31.08.2026	B	VP
2	6905/Mum/2026	Shree Borivali Parshvchandra Jain Sangh, Mumbai	31.08.2026	B	VP
3	6888/Mum/2026	Balwas Charitable Trust, Mumbai	31.08.2026	B	VP
4-5	6949/Mum/2026	Yashpal Charan ACIT, Mumbai	01.09.2026	B	VP
	CO 300/Mum/26	B. Arvind Kumar & Co.	01.09.2026	B	VP

Amit Kumar Srivastava
Sr. Private Secretary

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IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCH "SMC" MUMBAI

SHRI OM PRAKASH KANT, ACCOUNTANT MEMBER
AND
SHRI ANIKESH BANERJEE, HON'BLE JUDICIAL MEMBER

List of orders to be pronounced on 04TH SEPTEMBER, 2026 (Friday)

Sr.No.	ITA Number	Name of Assessee	Date of hearing	Bench	Author
1	3587/M/26	Rina Radha Madhab Jena	21.08.2026	SMC	JM
2.	4132/M/26	Rise India Foundation	21.08.2026	SMC	JM

Soumili Das
Soumili Das
PS

Mumbai, Dt :03/09/2026

Income Tax Appellate Tribunal, Mumbai Benches, Mumbai
Consolidated list of orders ready for Pronouncement on 04.09.2026

Before Shri Saktijit Dey, VP & Shri G M Doss, AM

Sr No.		ITA No	Name of the asseessee	Bench/ Author	Date of Hearing
1	ITA	6862/M/26	B C Batliwalla Agiary Trust	B/VP	31.08.2026
2	ITA	6905/M/26	Shree Borivali Parshvchandra Jain Sangh	B/VP	31.08.2026
3	ITA	6888/M/26	Balwas Charitable Trust	B/VP	31.08.2026
4	ITA	6949/M/26	Yashpal Charan	B/VP	01.09.2026
5	CO	300/M/26	B ArvindKumar & Co.	B/VP	01.09.2026

Before Shri O P Kant, AM & Anikesh Banerjee, JM

Sr No.		ITA No	Name of the asseessee	Bench/ Author	Date of Hearing
1	ITA	3587/M/26	Rina Radha Madhab Jena	SMC/JM	21.08.2026
2	ITA	4132/M/26	Rise India Foundation	SMC/JM	21.08.2026

Before Anikesh Banerjee, JM & Ms. Ratna Dasgupta, AM

Sr No.		ITA No	Name of the asseessee	Bench/ Author	Date of Hearing
1	ITA	2597/M/26	Manjeet Digamber More	SMC/JM	01.09.2026
2	ITA	7380/M/26	Deepika Ravindra Dhuri	SMC/JM	01.09.2026

ASSISTANT REGISTRAR